GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO.210
TO BE ANSWERED ON 25th APRIL, 2016

SPECIAL ECONOMIC ZONES

210. SHRI JYOTIRADITYA M. SCINDIA:
KUMARI SUSHMITA DEV:
SHRI KANWAR SINGH TANWAR:
SHRI R. GOPALAKRISHNAN:

Will the Minister of **COMMERCE & INDUSTRY (**वाणिज्य एवं उद्योग मंत्री **)** be pleased to state:

(a) the total number of operational and non-operational Special Economic Zones (SEZs) in the country at present, State/ UT-wise;
(b) whether the Government has recently identified some areas including the revival of SEZs to boost exports;
(c) if so, the details thereof along with the status of non-operational SEZs, State/ UT-wise and the steps taken by the Government to revive these nonoperational SEZs and attract investors towards them;
(d) whether the Government has also decided to provide all the support to exporters to boost outbound shipments; and
(e) if so, the details of the support extended to exporters by the Government during the last three years?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a): A statement showing State/UT-wise details of operational/non-operational SEZs is at **Annexure-I.**

(b) to (e) : The Government, on the basis of inputs/suggestions received from stakeholders on the policy and operational framework of the SEZ Scheme, periodically reviews the policy and operational framework of SEZs and takes necessary measures so as to facilitate speedy and effective implementation of SEZ policy. The Government has notified SEZ Rules (Amendment), 2015 vide G.S.R. 5(E) dated 02.01.2015 allowing dual utilization of facilities in Non-Processing Area (NPA) of SEZs by both SEZ and non-SEZ entities. In order to operationlise the non-functional SEZs, review meetings with the Development Commissioners of SEZs are held regularly. Steps for time bound delivery of services, digitization and online processing of various activities involving Developers and Units have been taken. Road Shows have also been organised in various cities of the country to give wide publicity to SEZs. Besides, under the new Foreign Trade Policy 2015-20, the benefits of

Merchandise Exports from India Scheme (MEIS) and Service Exports from India Scheme (SEIS) have been extended to SEZs.

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Annexure-I to the Lok Sabha Unstarred Question No. 210 for 25th April, 2016

States/UTs	Operational SEZs	Non-operational SEZs
Andhra Pradesh	19	16
Chandigarh	2	0
Chhattisgarh	1	2
Delhi	0	2
Goa	0	7
Gujarat	18	20
Haryana	7	19
Jharkhand	0	1
Karnataka	26	32
Kerala	16	14
Madhya Pradesh	2	11
Maharashtra	25	44
Manipur	0	1
Nagaland	0	2
Odisha	3	6
Puducherry	0	2
Punjab	2	2
Rajasthan	4	7
Tamil Nadu	36	21
Telangana	26	26
Uttar Pradesh	11	14
West Bengal	7	10
GRAND TOTAL	**205**	**259**

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